NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1270/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

SIGNATURE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

MTC Rolling Mills Pvt. Ltd.

V/s.

Kul Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S/20 Und Thurng Advent

ORDER

T.C.P. No.1270/I&BC/NCLT/MB/MAH/2017

1. The Learned Counsel of both the sides are present.

The matter is posted to **18.01.2018**.

Sd/- ::

11.12.2017

BHASKARA PANTULA MOHAN

Aah

Member (Judicial)